

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.8 - IA/241(AHM)2024
In
CP(IB) 601 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

B-Solutions Management Consultants
V/s
WSH Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. Sumit Parikh, Ld. Adv.
For the Respondent :

ORDER

IA/241(AHM)2024

This is an application filed by the Liquidator for placing on record 9th Progress Report. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/241(AHM)2024** stands disposed off.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)